

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 33/RP/2022**

**in**

**Petition No. 367/GT/2020**

- Subject : Review of Commission's Order dated 9.9.2022 in Petition No. 367/GT/2020 in respect of revision of tariff of Circulating Fluidized Bed Combustion Technology based NLC Thermal Power Station-II Expansion Units I & II (500 MW) for the 2014-19 tariff period.
- Petitioner : NLC India Ltd
- Respondents : TANGEDCO & 8 ors
- Date of Hearing : **31.1.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Parties Present : Ms. Surbhi Kapoor, Advocate, NLCIL  
Ms. Srishti Kapoor, Advocate, NLCIL  
Shri S. Vallinayagam, Advocate, TANGEDCO

**Record of Proceedings**

Since the order in the Petition (which was reserved on 27.4.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. The learned counsel for the Petitioner and the learned counsel for the Respondent TANGEDCO submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the matter.

3. Accordingly, based on the consent of the parties, the order in the Petition was reserved.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

